

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

MA No. 465 of 1993 in

Dated: 26 NOV 1993

APPLICATION NO(s) 506 of 1993

APPLICANTS:
Sadakatullah Khan
TO.

RESPONDENTS: Chairman & D.G.,
Telecommunications, N Delhi & others

- ① Smt. Sumangala A. Swamy, Advocate, 426/1,
Sixth Cross, First Main, Jayamangala, Prasanthanagar,
Bangalore-560079.
- ② Sri. M.S. Padmarajaiah,
Sr. C.G.S.C, High Court Bldg.,
Bangalore-560001.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 24-11-93.

N. Deel S
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

26/11/93

gm*

for
Issued

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

Application No. 506 of 1993.

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<u>Ve / VARMA</u> <u>24.11.1993.</u> <u>Order on MA 465/93</u> <u>Heard.</u> Time to Comply with the directions of the Tribunal is extended by another Eight weeks. Sd- VARMA



TRUE COPY

[Signature]
28/11/93

**SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE**